

"

SLP(C)No. 17960 OF 2004

ITEM No.60

Court No. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.17960/2004
(From the judgement and order dated 20/08/2004 in CMCP 1616/04
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

LAKHAN SINGH & ANR.

Petitioner (s)

VERSUS

JAWHAR LAL & ORS.

Respondent (s)

(With prayer for interim relief and office report)
(With Appln(s). for exemption from filing O.T.)

Date : 04/10/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s)Mr. R.D. Upadhyay, Adv.
Mr. Girdhar G Upadhyay, Adv.
Mr. Awadhesh Kr. Singh, Adv.
Mr. Rajeev Sharma, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

The special leave petition is dismissed. However, the parties are at liberty to approach the Civil Court for such relief as the Civil Court may deem fit to grant.

(D.P. WALIA)
COURT MASTER

(RADHA R. BHATIA)
COURT MASTER